

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001**  
**Tel No.:011-23753915 / Fax No.:011-23753920**

No. L-1/44/2010/CERC

Dated: 24th February, 2014

**PUBLIC NOTICE**

**Subject : Extension of date for submission of comments/suggestions/objections to the draft Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) (Third Amendment) Regulations, 2014.**

Comments/Objections/Suggestions from the stakeholders and other interested persons were invited on the draft Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) (Third Amendment) Regulations, 2014 to reach the Commission by 25.2.2014. Request has been received from PGCIL for extension of time for submission of the comments.

2. Considering the request, the Commission has extended the last date for submission of comments/suggestions/objections till **12.3.2014**.

**-Sd-**  
**(T. Rout)**  
**Chief (Legal)**